SHRI L. R, NAIK: Sir, it has been any experience that several private companies and individuals have applied for manganese leases and their applications are pending with the Government of India for the last several years. And the reason for such a pendency\* appears to be that there is a circular issued, we are told, by the Government to the effect that whenever such leases are sought for, the Manganese Ore (India) Ltd. has to be asked whether they intend to take up the lease of that particular area for which application has been made. But this hai given a good tool in the hands of the officers of the Manganese Ore (India) Ltd. to resort to various corrupt practices and also it has resulted in serious delays. So, may I know from the hon. Minister whether the Government of India have issued such a circular and, if so, whether it is in consonance with their policy of development of manganese ore not only in Karnataka but also elsewhere in the country?

SHRI BIJU PATNAIK: There was not a circular but a Government order issued before I assumed office. To strengthen MOIL( as I said earlier, to get property with low phosphorous manganese, it was necessary to get a 'No Objection Certificate' from MOIL because it is a Government-owned company. I see nothing wrong with it. But it is not the policy of the Government to stop renewal of all the leases of the mine-owners in preference to MOIL. That is not the policy of the Government.

SHRI L, R. NAIK: My question is that this has been the main reason for serious delays So, can he put some limit on getting the opinion of the Manganese Ore (India) Ltd. so that such applications are disposed of quickly?

MR. CHAIRMAN: It is all right.

SHRI BIJU PATNAIK: Steps are being taken towards that directions.

## **Supply of Electrical Control Equipment** to Pakistan by a British Firm

SHRI SITARAM KESRI: SHRI DHARAMCHAND JAIN: SHRI **BHISHMA** NARAIN SINGH: t

Will the Minister of **EXTERNAL** AFFAIRS be pleased to state;

- (a) whether the Government attention has India's been drawn a Press report which appeared in the 'Hindustan Times' of the 10th October<sub>2</sub> 1973 regarding the inquiry being Depart British conducted by the ment of Energy and Trade into a Pakistani order with a British firm for the supply of £1.25 million worth electrical control equipment used the making of a nuclear bomb; in and
- (b) whether the Government India have ascertained the factual position from the British Govern ment; if so, what are the details in this regard?

THE MINISTER **EXTERNAL** OF AFFAIRS (SHRI ATAL **BIHARI** VAJPAYEE): and The (a) (b) come Government have across report. Necessary enquiries have been made into the matter. equipment in question appears to be "variable frequency inverters" which both in synthetic are used fibre as well as in gas centri manufacture fuges uranium enrichment. for consignment of this was purchased by "TEAM, a German Company, from the British manufacturers, Emerson Electrical Industrial Controls of Swindon for supply to Pakistan earlier this year. It appears that at that time such equipment was not subject to the export of Goods Control Order 1970 of United Kingdom and could therefore, be exported without hindrance. However, after the matter was raised in the House of Commons in July this year, the British Government passed

<sup>†</sup>The question was actually asked on the floor of the House by Shri Bhishma Narain Singh.

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amendment to the above mentioned Order on October 19, 1978, as a result of which the equipment in question has been brought under strict export control. Even though a second consignment valued at about £1.25 million is reported to be ready for shipment, it is understood that the equipment is not likely to be exported to Pakistan.

श्री भीष्म नारायण सिंह : मान्यवर, माननीय विदेश मन्त्री जी ने सभी कुछ देर पहले प्रकृत संख्या 81 के उत्तर में बताया है कि पाकिस्तान श्रपनी सैन्य गक्ति बढाना चाहता है ग्रौर इस सम्बन्ध में लड़ाक विमान खरीदने की बात भी खाई। शायद समेरिका उसको ज्यादा शक्तिशाली लडाक विमान देने से इंकारकर रहा है। इसी सन्दर्भ में मैं यह पूछना चाहता है कि यह जो विद्युत नियन्त्रण उप-करणों का दूसरा कंसाइनमेन्ट भेजा नहीं गया है, जायद रुक जाये, लेकिन जो कंसाइन-मेन्ट भेजा जा चुका है, जैसा कि समाचार-पत्नों में रिपोर्ट ग्राई ह, इस उपकरण का प्रयोग अण बम बनाने के लिए होता है, इस स्थिति को ध्यान में रखते हुए ग्रापने पाकिस्तान की सरकार के स.थ क्या कोई बातचीत करने का प्रयास किया है स्त्रीर उस पर भारत सरकार की क्या प्रतिक्रिया है ? क्योंकि यह ग्रण बम के निर्माण में भी काम खाता है, इस पर भारत सरकार की क्या प्रतिक्रिया है ?

श्री ग्रटल बिहारी वाजपेयी: समापित महोदय, मैंने ग्रपने मूल उत्तर में कहा है कि जो साज-सामान पाकिस्तान प्राप्त करने का यत्न कर रहा है वह एक टैक्सटाइल फैक्टरी के नाम पर प्राप्त करने का यत्न कर रहा है। इस साज-सामान का उपयोग ग्रणु शक्ति के निर्माण के लिये भी किया जा सकता है। यह सब जानते हैं कि पाकिस्तान री-प्रोसेसिंग प्लांट बनाने की कोशिश में है और हम ग्राशा करते हैं कि ग्रणु शक्ति का विकास पाकिस्तान केवल शान्ति के लिये करेगा, ऐटमी हिथियारों को बनाने के लिये नहीं जैसा कि हमारा निश्चय है। सभापित महोदय, 1976 में जब पाकि-स्तान और कांस का समझौता री-प्रोसेसिंग प्लांट के बारे में हुआ था उस समय भी हमने इस पर आपित नहीं की क्योंकि हम किसी देश को विज्ञान और टैक्नालाजी की आध्निक उपलब्धियों का उपयोग करने से रोक नहीं सकते। पर हम लगातार इस बात पर बल देते रहे हैं कि अणु शक्ति का उपयोग शान्ति के लिए होना चाहिए।

श्री भीष्म नारायण सिंह : मान्यवर, यह तो मन्द्री जी का अनुमान है। लेकिन नन्द्री जो ने पहले बताया है कि इस बात का उन्हें सन्देह हैं कि शान्ति के लिए उसका प्रयोग होगा या नहीं होगा। वह अपनो सैनिक शक्ति बढ़ाने या लड़ाई की शक्ति बढ़ाने के लिये यह कर रहा है। अणु बम आप जानते हैं कि कितनो भयानक जीज है तो इस बात को सोचिये। मैं मन्द्रो महोदय से यह जानना चाहता हूं कि क्या इस बारे में आपने पाकिस्तान से कोई जानकारो लो है कि वे इसका उपयोग केवल पीसफुल परपजेज के लिये ही करेंग। किस आधार पर आप यह बता रहे हैं?

श्री ग्रटल बिहारी वाजपेयी: महोदय, जब पाकिस्तान से बात होती है तो पाकिस्तान बल देता है कि यह सारा क्षेत्र 'न्यूक्लियर की जोन' बोषित किया जाना चाहिए। मैं यह नहीं समझ सकता हूं कि वह स्वयं तो श्रणु बम बनाये ग्रीर साथ में यह मांग करे कि इस क्षेत्र में श्रणु बम बनाने का काम नहीं होना चाहिए। ये दोनों बातें नहीं चल सकती हैं ग्रीर वह जो कहता है उस पर हम भरोसा करते हैं।

SHRI ARVIND GANESH KUL-KARNI: Sir, the hon. Minister has himself said that Pakistan was trying to have a reprocessing arrangement for a nuclear device. Then, Sir, we have also heard that there was a press report that Pakistan is making serious efforts to have not only nuclear device but also to explore a nuclear device. So an intelligent person, a remarkable person, like Mr. Vajpayee should not say that it was brought for the textile industry etc. They are all gimmicks.

SHRI JAGJIT SINGH ANAND: He said that it was brought in the name of the textile industry.

SHRI ARVIND GANESH KUL-KARNI : Whatever it is. Synthesis and defusion of uranium is the ultimate objective of such an equipment whether it is brought through West Germany or China or whatever it is. Is the Minister, through his diplomatic channel, whether (there is any serious effort aware the part of Pakistan not only to reprocess but to explode such a device because it is their strategy on the one aide to friendliness and broaden friendly relations and bilateral relations with us and on the other side to equip themselves for afll such Will he really say that it is in his warfare? knowledge that there is no such remote possibility? Will he also take the view of colleague, the ex-Jana Sangh Member, Dr. Subramaniam Swamy who has recently visited China and who is supposed to be a among economist? Has he brought any such news and, if so, is it in the possession of the Government? (.Interruptions) Don't Mr. Vajpayee. Wihen I get provoked, mention Dr. Subramanian Swamy, it is not just to provoke you. Don't get provoked.

SHRI ATAL BIHARI VAJPAYEE: I am amused.

SHRI ARVIND GANESH KUL-KARNI: He was brought here by the late Jana Sangh as a wizard of the Jana Sangh . . .

DR. V. P. DUTT: Why "late"?

SHRI ARVIND GANESH KUL-KARNI: Now there is no Jana Sangh. ft is dead how. (Interruptions) Sir, Re is mentioning a very pertinent |

point. All the constituents of the Janata Party are dead. That is what they say. Am I correct, Mr. Vajpayee? (Interruptions)

MR CHAIRMAN: Now, finish youT question.

SHRI ARVIND GANESH KUL-KARNI: Mrs. Margaret Alva says that the R.S.S. is alive. Whether the R.S.S. is or is not part of the Jana Sangh...

MR. CHAIRMAN: That is not part of the supplementary.

SHRI ARVIND GANESH KUL-KARNL...I am not going into that. I am making a serious point. I would like to know whether your ex-economic wizard and roving ambassador, going abroad without authority, has brought any such *khas* intelligence news on this subject.

SHRI ATAL BIHARI VAJPAYEE: I would like to reply to the second part of the question first. Prof. Swamy did not bring any news...

SHRI JAGJIT SINGH ANAND: May be, it was direct to the Prime Minister and not to you.

SHRI ARVIND GANESH KUL-KARNI: It is reported that he went directly to the Prime Minister.

SHRI ATAL BIHARI VAJPAYEE: Then he should have asked the Prime Minister.

MR. CHAIRMAN: You were asking the Minister of External Affairs and he is replying

SHRI ATAL BIHARI VAJPAYEE: Sir, we all know that Pakistan is trying to establish a re-processing plant. Now this plant can be used to produce atomic energy which can be used for peaceful purposes. But the plant can also be diverted for manufacture of atomic weapons. But so far their negotiations with France on this question of having a re-processing plant have not completely succeeded.

But Pakistan continues to make efforts in that direction.

SHRIMATI AMBIKA SONI: Sir, the hon. Minister has expressed good wishes and is almost keeping his fingers crossed that Pakistan will not use all its nuclear know-how or future know-how for anything /otlher than peaceful purposes. We are all one with him in his good wishes and want to strengthen them. But we know that mere good wishes and and hopes are not enough. There was a time when there was such close friendship (between India and China and we were saying bhai-bhai. And they attacked our territory and took away a large part of our territory. 1 want to ask the hon. as Mr. Bhishma Narain Singh has asked before me: What is the stand of the Governmettt of India, besides good wishes and hopeful aspirations? Do you not think that it would be a better policy to commit the Pakistan Government to peaceful purposes? We know fully well that even though it is apparently for textiles, or whatever it may be, really it can be for nothing else except to <sup>ne</sup>^P in their nuclear achievements nu-felear technology. So, would ii; not be a better policy to commit the Pakistan Government to say, yes it is for this purpose only. Mr. Bhutto has said that it could have been a nuclear power by now. After all this, do you not think that we should make them say that it will be for peaceful purposes only? Would it not be a better thing than just to sit back and hope?

SHRI ATAL BIHARI VAJPAYEE: We are not just sitting back and hoping, hoping against hope. We have been discussing this question. But whenever this question is discussed, Pakistani leaders do maintain that they want to develop atomic energy for peaceful purposes.

SHRIMATI AMBIKA SONI: I have asked my question in reference to this particular order, not in general. This particular order involves supplies worth mor<sub>e</sub> than a million pounds.

SHRI ATAL BIHARI VAJPAYEE: The British Government have already taken steps to stop the export of this material.

डा० भाई महाबीर : श्रीमन्, मैं यह जानना चाहता हं कि जब माननीय मन्त्री जी को इस बात का पता है कि श्री भटटो ने यह दावा किया था कि जब वे गददी से हटे तो उन्होंने पाकिस्तान को ग्राणविक शक्ति के करीब-करीब लाकर पहुंचा दिया या और पाकिस्तान उसे प्राप्त करने से अगर एक गया तो केवल उनके हटने के कारण, इस बात का देखते हुए और ईस बात को जानते हुए कि पाकिस्तान भारत के साथ कभी भी अपने सवालों को हल करने के लिए युद्ध का आध्य नहीं लेगा, 'नो-बार डिक्लेरेशन' के ऊपर हस्ताक्षर करने को तैयार नहीं होता तो इन दोनों बातों के रहते हुए क्या हम अपनी इस ग्राशा का बहुत ग्राधार ले सकते हैं कि पाकि-स्तान जो करेगा वह शान्तिपूर्ण कायों के लिये ही उपयोग करेगा ? दूसरी चीज यदि ब्रिटेन इस तरह के इकिवपमेंट देगा तो क्या ब्रिटेन उसका उपयोग सही होता है या नहीं, इस बार में ध्यान देगा अथवा नहीं, यह ब्रिटेन से जानने की कोशिश की है?

श्री श्रटल बिहारी वाजपेयी: सभापति
महोदय, माननीय सदस्य ने जो कुंछ कहा उसमें
एक इन विरोध दिखाई देता है। यदि श्र. भुट्टो
का यह कहना सच है कि उनका इसलिए हटाया
गया कि यह पाकिस्तान की श्राणिविक युग की देहला पर खड़ा करने में सफल हुए थे आर उस दिशा में श्रामें बढ़ेना चाहते थे तो किर श्राज पाकिस्तान उनके हटने के बाद भा उसा दिशा में श्रामें बढ़ रहा है इसका मेल नहीं बैठता है। लेकिन श्रा भुट्टा क्या कहने है इसमें हमें छोड़ दें। हम इस स्थिति का स्पष्ट कर चुके हैं कि पाकिस्तान जो रिश्रोसीयग ब्लाट लगाना चाहता है उसका उपयोग श्रण करा 51

को बनाने में खर्च होगा और वह अणु ऊजी ज्ञान्तिपूर्ण काम में भी उपयोग हा सकती है भीर उससे ग्रण अस्व भी बनाये जा सकते हैं। लेकिन अभी तक वह रिप्रोमेसिंग प्लांट पूरी तरह प्राप्त करने में सफल नहीं हथा है और जब कभी हम उनसे चर्चा करते हैं और वह जो कहते हैं हम उसके साधार पर वनी हुई सामास्रों को लेकर नहीं बैठे हैं, लेकिन जब यह मामला उठाया जाता है तो इस पर जो दूसरा पक्ष विचार प्रकट करता है उसके बारे में में सदन को विश्वास में लेना अपना कर्त्तव्य समझता है।

डा० भाई महाबीर : त्रिटेन के बारे में।

श्री ग्रटल बिहारी वाजपेयी: य० के० को गवनैमेंट यह साज-सामान नहीं दे रही है। यह एक प्राईवेट कम्पनी है और जिसके साज-सामान जाने पर भी रोक लगा दी गयी है (Interruptions)

डा० भाई महाबीर : मेरा प्रशन यह था कि यदि वह दिया जाता है तो क्या . . . (Interruptions)

थी अदल बिहारी वाजपेशी: जब रोक लगा दो गयी है तो दिये जाने का प्रश्न हो नहीं होता है... (Interruptions) थे नहीं उस समय जब मैंने इस प्रश्न का मल उत्तर दिया था।

थी अनन्त प्रसाद शर्मा : क्या मन्त्री महोदय, और सरकार ये ठोक नहीं समझते कि पाकिस्तान इस तरह का आश्वासन दे कि जो कुछ भी शक्ति का वे विकास करेंगे वह शान्ति-मय कामों के लिए उपयोग करेंगे ? क्या सरकार इस बात को ठीक नहीं समझती, क्या वह इस प्रकार का आश्वासन प्राप्त कर सकती डे या नहीं कर सकती है ?

श्री सदल बिहारी वाजपेयी: इस प्रश्त का उत्तर में दे चका हं। जब पाकिस्तान के -साथ इस वारे में वार्ता हई ग्रीर सचमच में

वह जिनसे रित्रोसेसिय प्लांट लेने का प्रान्तन कर रहा है, उनको भी उन्होंने यह ग्राश्वासन दिया है कि वह अग ऊर्जा का विकास करना चाहते हैं और उसका प्रयोग शान्तिपुर्ण कामों के करने के लिए वचनवद्ध हैं। हमारे साथ पाकिस्तान ने इसी बात को दोहराया है ब्रोर ग्रगर शर्माजी को अपनी इंग्लैड यावा के दौरान कोई नयी बात पता लगी हो तो हमें विश्वास में लेने का प्रयत्न करें....

(Interruptions)

SHRI JAGJIT SINGH ANAND: In view of what the hon. Minister has observed, when a country wants to develop on atomic energy lines, we should not come in the way. There I am one with him. But in view of the fact that they are trying £0 acquire equipment that will enable them to manunfacture atomic bombsand their intentions are also known-will the hon. Minister assure the House that his Government will not be subjected to American blackmail not to go farward for acquiring aft sorts of technical knowledge for peaceful uses of atomic energy and to withdraw the declaration made by the Prime Minister in this regard?

SHRI ATAL BIHARI VAJPAYEE: I am prepared to give that assurance to the hon. Member that we will not succumb to any pressure from any quarter on this matter.

SHRI JAGJIT SINGH ANAND: Thank

MR. CHAIRMAN: Question Hour over.

## WRITTEN ANSWERS TO **OUESTIONS**

## Membership of Trade Unions

\*85. SHRI M. KADERSHAH: Will the Mfeuster of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state;

(a) whether Government have any machinery to verify the correctness o\*